

**REVIEW AND ANNUAL REPORT OF INDIAN RARE EARTHS LTD., BOMBAY FOR 1973-74**

ऊर्जा मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : अध्यक्ष महोदय, मैं श्री कृष्ण चन्द्र पन्त की ओर से कम्पनी अधिनियम, 1956 की धारा 619 क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक एक प्रति सभा पटल पर रखता हूँ :

(एक) इंडियन रेयर अर्थ्स लिमिटेड बम्बई के वर्ष 1973-74 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) इंडियन रेयर अर्थ्स लिमिटेड, बम्बई का वर्ष 1973-74 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक और महा-लेखा परीक्षक की टिप्पणियां ।

[Placed in Library. See No. LT-9827/75].

**REVIEW AND ANNUAL REPORTS OF HINDUSTAN MACHINE TOOLS LTD., BANGALORE, MACHINE TOOLS CORPORATION OF INDIA LTD., AJMER AND SCOOTERS INDIA LTD., LUCKNOW AND ACCOUNTS AND AUDIT REPORT OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATION**

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI ZIAUR RAHMAN ANSARI): Sir, on behalf of Shri A. C George I beg to lay on the Table—

(1) a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956:—

(a) (i) Review by the Government on the working of the Hindustan Machine Tools, Limited,

Bangalore, for the year 1973-74.

(ii) Annual Report of the Hindustan Machine Tools, Limited, Bangalore, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Machine Tools Corporation of India Limited, Ajmer for the year 1973-74.

(ii) Annual Report of the Machine Tools Corporation of India Limited, Ajmer, for the year 1973-74, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(c) (i) Review by the Government on the working of the Scooters India Limited, Lucknow for the year 1973-74

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9828/75].

(2) A copy of the Certified Accounts (Hindi and English versions) of the National Cooperative Development Corporation, for the year 1972-73 together with the Audit Report thereon, under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No LT-9829/75.]

**SUGAR (PRICE DETERMINATION FOR 1974-75 PRODUCTION) SECOND AMENDMENT ORDER, 1975**

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): Sir, on behalf of Shri Shah Nawaz Khan I beg to lay on the Table a copy of the Sugar (Price Determination for 1974-75

Production) Second Amendment Order, 1975 (Hindi and English versions) published in Notification No. G. S. R. 403 (E) in Gazette of India, dated the 11th July, 1975, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-9830/75].

#### ORDER UNDER DELIMITATION ACT, 1972

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): I beg to lay on the Table a copy of Order No. 42 (Hindi and English versions) of the Delimitation Commission in respect of the State of Jammu and Kashmir published in Notification No. S. O. 281 (E) in Gazette of India, dated the 28th June, 1975, under sub-section (3) of section 10 of the Delimitation Act, 1972. [Placed in Library. See No. LT-9831/75].

#### POST OFFICE SAVINGS BANKS (SECOND AMENDMENT) RULES, POST OFFICE SAVINGS CERTIFICATES (AMENDMENT) RULES, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to lay on the Table:—

(1) A copy of the Post Office Savings Banks (Second Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 339 (E) in Gazette of India, dated the 21st June, 1975 under sub-section (3) of section 15 of the Government Savings Banks Act, 1873.

(2) A copy of the Post Office Savings Certificates (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 340 (E) in Gazette of India, dated the 21st June, 1975 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959.

[Placed in Library. See No. LT-9832/75].

(3) A copy of Notification No. G. S. R. 879 (Hindi and English versions) published in Gazette of India, dated the 19th July, 1975 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-9833/75].

(4) A copy of the Central Excise (Tenth Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 878 in Gazette of India, dated the 19th July, 1975, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-9834/74].

(5) A copy of the Nationalised Banks (Management and Miscellaneous Provisions) (Amendment) Scheme, 1975 (Hindi and English versions) published in Notification No. S. O. 1992 in Gazette of India, dated the 28th June, 1975 under sub-section (5) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [Placed in Library. See No. LT-9835/74].

#### INTERIM REPORT OF NATIONAL COMMISSION ON AGRICULTURE

SHRI PRABHUDAS PATEL: I beg to lay on the Table a copy of the Interim Report (Hindi version) of the National Commission on Agriculture regarding 'Certain Import aspects of selected Export Oriented Agricultural Commodities'. [Placed in Library. See No. LT-9836/75].

#### NOTIFICATIONS UNDER MERCHANT SHIPPING ACT

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—